

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 43 of 2011 &  
I.A. No. 123 of 2011**

**Dated: 8<sup>th</sup> July, 2011**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of:**

**Himachal Pradesh State Electricity Board  
Versus** **....Appellant (s)**

**M/s Jai Prakash Power Ventrues Limited & Ors.** **... Respondent (s)**

Counsel for the Appellant (s) : Mr. R.K. Mehta & Mr. Antaryami Upadhyay &  
Mr. A. David

Counsel for the Respondent (s) : Mr. S.B. Upadhyay, Sr. Adv. with  
Mr. Pawan Upadhyay, Mr. Jayesh Gaurav

**ORDER**

As agreed by the learned counsel for the parties, post the matter  
for further hearing on **14.07.2011**.

**(V. J. Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

TS/KS